

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 389 of 2018

IN THE MATTER OF:

**Anil Kohli,
R.P. for Dunar Foods Ltd.**

....Appellant

Vs.

Directorate of Enforcement

....Respondent

Present:

For Appellant: Mr. Abhishek Anand and Mr. Mohak Sharma, Advocates

For Respondent:

ORDER

09.09.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for hearing' on **16th October, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk